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O.A. No.315/11

7.1.2013

D.B. is not available today. Nobody is responding for the applicant. Sri R. Singh, counsel for the respondents is present.

On 27.2.2012 also nobody had respondents on behalf of the applicant. Thereafter, it was listed on four occasions.

Put up tomorrow.

AK

(Justice Alok K. Singh)  
Member (A)

Girish/-

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08.1.2013

Written on 09.1.2013.

13.0.1.2013

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9.1.2013

O.A. No.315/2011

Hon'ble Sri Justice Alok Kumar Singh, Member (J)  
Hon'ble Sri S.P. Singh, Member (A)

App: None

Res: Sri Rajendra Singh

copy to order  
dated 9-1-12  
Received  
10-1-2013

List revised. It is 11.55 am. No body is responding for the applicant. As mentioned in the order sheet dated 7.1.2013, for the last several occasions, no body is turning up on behalf of the applicant. It appears that applicant has lost interest in prosecuting this case. O.A. is therefore, dismissed in default and non prosecution.

8/6/13  
Member (A)

Alok Singh  
Member (J)

HLS/-